

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

104. C.P.(CAA)/218/MB/2023

IN

C.A.(CAA)/118/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: D D Cotton Private Limited.

**Appearance**

For Petitioner : Adv. Ahmed Chunawala i/b. Rajesh Shah & Co.

For RD : Mr. Bhagwati Prasad

SECTION 230 (I) OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

At the request of the Petitioner, list this matter on **23.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--- Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)